

way during the past three years is as under:—

| | Rs. nP. |
|---------------------|---------|
| 1960-1961 | 288.57 |
| 1961-1962 | 288.57 |
| 1962-1963 | 288.57 |

(d) No such proposal is at present under consideration of the Government.

Divisional System in Railways

487. **Shri Priya Gupta:** Will the Minister of Railways be pleased to state whether Divisional System is going to be introduced on North Eastern Railway and Northeast Frontier Railway?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): There is no intention, at present, of introducing the divisional system on the North Eastern and Northeast Frontier Railways.

Hindustan Shipyard

488. **Shri P. Venkatasubbaiah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that extensive damage has been caused to the boat named 'Vishwa Maya' which is under construction due to break-out of fire on 12th February, 1963 in the Hindustan Shipyard at Visakhapatnam;

(b) if so, the reasons for this accident; and

(c) what is the extent of damage?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

2856 (A) LSD—4.

Delhi School Buses

490. **Shri Wadiwa:** Will the Minister of Transport and Communications be pleased to state:

(a) whether recommendations made by Shri T. S. Khanna of C.R.R.I. regarding Delhi School Buses have been considered by Government and accepted;

(b) number of checkings made in respect of Delhi School Buses during 1962 by traffic authorities; and

(c) how many buses have been rejected as a result of checking?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The information required is being collected from the Delhi Administration and will be laid on the table of the Sabha as soon as it is available.

Road Accidents in Delhi

491. **Shri Wadiwa:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of road accidents in Delhi during 1962;

(b) the number of accidents in which D.T.U. buses were involved;

(c) number of those proved fatal; and

(d) action taken by Government for amending the Limitation period in the Motor Vehicles Act?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):

(a) 7270.

(b) 1797

(c) 234

(d) Evidently, the Member has in mind the time-limit (of sixty days) laid down in the Motor Vehicles Act, 1939, for filing an application for compensation before a Motor Accidents Claims Tribunal. The Motor